

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1199**

**TO BE ANSWERED ON THE 30<sup>TH</sup> JULY, 2024/ SHRAVAN 8, 1946 (SAKA)**

**INCIDENTS OF FIRE**

**1199 SHRI GAURAV GOGOI:  
SHRI SHAFI PARAMBIL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of deaths caused due to incidents of fire in the country since 2014, year-wise;**
- (b) the total number of fire stations in the country, State-wise;**
- (c) the number of staff required versus staff available in the emergency fire services in the country;**
- (d) whether the Government proposes to increase the staff capacity in order to meet emergencies, if so, the details thereof; and**
- (e) whether the emergency firefighting services face a shortage of equipment in the country, if so, the details thereof and the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c) Fire Services is a State subject and has been included as municipal function in Article 243 (W) of XII Schedule of the Constitution of India. It is the primary responsibility of the State Governments to ensure safety of life and property of the citizens in the area of their jurisdiction and to take necessary measures for strengthening and equipping Fire Services in order to prevent the fire incidences.**

**The Central Government does not maintain data related to fire accidents/incidents in States, number of fire stations / fire personnel etc. centrally. However, the data regarding the fire incidents and deaths due to it in the country since 2014 as reported by the States/Union Territories to National Crime Record Bureau is at Annexure-I. The total number of fire stations in the country, state-wise available as on 31.12.2018 is at Annexure-II. Directorate General (Fire Service, Civil Defence and Home Guards) had engaged M/s RMSI to carry out Fire Hazard and Risk Analysis for Revamping the Fire Services in the Country which submitted its report in the year 2012. The details of total number of available staffs as on 31.12.2018 vis-à-vis the requirement of staff as detailed in the RMSI report are at Annexure-III.**

**(d) to (e) Fire being State subject, it is responsibility of the State Governments to consider increase in the staff capacity and the requirement of the equipment as per their respective needs.**

**However, Fifteenth Finance Commission, while noting lack of resources and equipment for the fire services in the country and recognizing the need for expansion and modernization of Fire Services, has recommended a provision of Rs.5,000 crore for strengthening fire services at the State level. Therefore,**

**Central Government has launched a “Scheme for Expansion and Modernization of Fire Services in the States” on 04.07.2023 with a total Central outlay of Rs. 5000 Crore.**

**The measures included in the scheme provides setting up of new fire stations, strengthening of State Training Centres and capacity building as well as provisions for procurement of modern fire-fighting equipment/vehicles by the States. The detailed scheme is available at <https://www.mha.gov.in/en/commoncontent/policies-guidelines>.**

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**Fire Incidence in the country since 2014**

**(As reported by the States/Union Territories to National Crime Record Bureau)**

<b>Year</b>	<b>Number of Incidents and Deaths</b>	
	<b>Incidents</b>	<b>Deaths</b>
<b>2014</b>	<b>20377</b>	<b>19513</b>
<b>2015</b>	<b>18450</b>	<b>17700</b>
<b>2016</b>	<b>16695</b>	<b>16900</b>
<b>2017</b>	<b>13397</b>	<b>13159</b>
<b>2018</b>	<b>13099</b>	<b>12748</b>
<b>2019</b>	<b>11037</b>	<b>10915</b>
<b>2020</b>	<b>9329</b>	<b>9110</b>
<b>2021</b>	<b>8491</b>	<b>8348</b>
<b>2022</b>	<b>7566</b>	<b>7435</b>

**Number of Available Fire Stations in States/UTs as on 31.12.2018**

<b>S. No</b>	<b>Name of the State/ UT</b>	<b>Fire Station (In Number)</b>
1	Andaman & Nicobar Islands	24
2	Andhra Pradesh	251
3	Arunachal Pradesh	19
4	Assam	124
5	Bihar	107
6	Chandigarh	7
7	Chhattisgarh	33
8	Dadra & Nagar Haveli*	1
9	Daman & Diu*	3
10	Delhi	53
11	Goa	15
12	Gujarat	183
13	Haryana	82
14	Himachal Pradesh	25
15	Jammu & Kashmir#	175
16	Jharkhand	33
17	Karnataka	195
18	Kerala	100
19	Lakshadweep	4
20	Madhya Pradesh	292
21	Maharashtra	157
22	Manipur	16
23	Meghalaya	36
24	Mizoram	12
25	Nagaland	13
26	Odisha	340
27	Puducherry	13
28	Punjab	48
29	Rajasthan	126
30	Sikkim	10
31	Tamil Nadu	315
32	Telangana	95
33	Tripura	40
34	Uttar Pradesh	253
35	Uttarakhand	35
36	West Bengal	142

*\* Now, Dadra and Nagar Haveli & Daman and Diu is the Union Territory constituted through the merger of two former UTs of Dadra & Nagar Haveli and Daman & Diu.*

*# Former State of Jammu & Kashmir is now constituted into two UTs, viz. Jammu & Kashmir and Ladakh.*

**Total number of Fire services staff as on 31.12.2018 vis-à-vis the requirement of staff as per RMSI report, 2012**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Available Manpower</b>	<b>Number of staff required (as per RMSI Report 2012)</b>
1.	Andaman & Nicobar Islands	522	1023
2.	Andhra Pradesh	2704	20063
3.	Arunachal Pradesh	344	2905
4.	Assam	2382	15969
5.	Bihar	1184	45712
6.	Chandigarh	238	672
7.	Chhattisgarh	148	3893
8.	Dadra & Nagar Haveli *	19	546
9.	Daman & Diu *	104	540
10.	Delhi	1632	6052
11.	Goa	776	896
12.	Gujarat	1447	34240
13.	Haryana	574	14388
14.	Himachal Pradesh	335	4942
15.	Jammu & Kashmir <sup>#</sup>	2348	7231
16.	Jharkhand	402	4645
17.	Karnataka	4329	29736
18.	Kerala	2427	15292
19.	Lakshadweep	82	422
20.	Madhya Pradesh	964	40327
21.	Maharashtra	5240	48078
22.	Manipur	245	2357
23.	Meghalaya	875	2552
24.	Mizoram	209	1997
25.	Nagaland	570	2843
26.	Odisha	2606	21170
27.	Puducherry	236	876
28.	Punjab	579	15668
29.	Rajasthan	1158	29937
30.	Sikkim	154	1213
31.	Tamil Nadu	5408	31269
32.	Telangana	1572	17000
33.	Tripura	1500	1019
34.	Uttar Pradesh	4613	84479
35.	Uttarakhand	1112	5491
36.	West Bengal	5201	41680

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